

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 3947
TO BE ANSWERED ON MARCH 20, 2018

AVAILABILITY OF RESIDENTIAL QUARTERS

No. **3947** SHRI B. SRIRAMULU:
SHRI TEJ PRATAP SINGH YADAV:
SHRIMATI ANJU BALA:

Will the minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether there is a huge gap between demand and availability of residential quarters for Central Government employees in Delhi;
- (b) if so, the details thereof, category and location wise;
- (c) the details of residential quarters for Central Government employees constructed in Delhi during the last five years, category and location -wise;
- (d) whether the Government is unable to provide hundred per cent accommodation facility to employees and if so, the reasons therefor; and
- (e) the steps being taken so far by the Government in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) & (b) The percentage gap between demand and availability of General Pool Residential Accommodation (GPRA) in Delhi is 20%.

Contd. 2..

The category -wise details of demand and availability of GPRA in Delhi is at Annexure -I. Location wise details of demand is not maintained.

(c) The details of GPRA for Central Government employees constructed in Delhi during the last five years, category and location -wise is at Annexure -II.

(d) &(e) All government employees do not demand GPRA, since some prefer to make private arrangements or avail House Rent Allowance (HRA). The government has taken various steps to maintain the balance between demand and allotment by construction of new residential units, outright purchase of ready-built flats or redevelopment of existing government colonies and allowing other Ministries/ Departments to construct/ purchase staff quarters and maintain their own Departmental Pool. The details of projects which are presently under-construction/redevelopment are at Annexure -III.

ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED
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House Type	Demand	Availability	% of Satisfaction Level
1	11266	13732	100
2	26720	22566	84.45
3	16587	12197	73.53
4	7096	4934	69.53
4S	2331	790	33.89
5A	1874	1280	68.30
5B	2133	1277	59.87
6A	1605	906	56.45
6B	327	226	69.11
7	245	176	71.84
8	260	150	57.69
DS	2863	1668	58.26
SK	2019	290	14.36
Total	75326	60192	79.91

ANNEXURE-II

ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED
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Sl. No.	Location	Type of accommodations	No. of Units
1.	CWG Village	Type V-B	294
		Type VI-B	107
		Type VIII	39
		Total	440
2.	Dev Nagar	Type-III	400
		Type-III	384
3.	Deen Dayal Upaddhyaya Marg	Type V-B	138
		Type VI-A	103
		Total	241
4.	DIZ Area	Type-IV	30
		Total	2176

ANNEXURE-III

ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED
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Sl. No.	Location	Existing Accommodation	Proposed Accommodation under Redevelopment Project	Type of Accommodation under Re-development Project
1.	Kidwai Nagar (E)	2444	4608	Type II (780) Type III (1025) Type IV (1472) Type V (1078) Type VI (192) Type VII (61)
2.	Shrinivas Puri	1432	4994	Type II (1554) Type III (1500) Type IV (1350) Type V (400) Type VI (190)
3.	Netaji Nagar	2772	4855	Type II (1480) Type III (1401) Type IV (824) Type V (600) Type VI (550)
4.	Sarojini Nagar	4687	10655	Type II (2885) Type III (2880) Type IV (2640) Type V (1125) Type VI (1125)
5	Kasturba Nagar	2521	3678	Type II (1206) Type III (1200) Type IV (870) Type V (222) Type VI (180)
6	Thyagraj Nagar	602	740	Type II (380) Type III (310) Type IV (50)
7	Mohammadpur	328	745	Type II (400) Type III (345)

Augmentation under Proposal:

Location	Type of Unit	Proposed Dwelling Units of GPRA
Ghitorni	VIII	150
	VII	400
	VII	100
	V	600
	IV	1000
	III	1800
	II	1750
	Total	5800
